

<b>West Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2024</b>				
<b>Court- wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Subhasish Sharma Roy,</b> District and Sessions Judge, Agartala	826	317	<b>1143</b>
2	<b>Sri Surya Deo Singh,</b> Addl.District & Sessions Judge, Agartala, (Court No.2), Agartala	760	417	<b>1177</b>
3	<b>Sri Sunil Kumar Singh,</b> Addl.District & Sessions Judge,(Court No. 3),Agartala( <b>EXCL. POCSO</b> )	0	87	<b>87</b>
4	<b>Sri Dharmendu Das,</b> Addl.District & Sessions Judge, (Court No. 4), Agartala	649	388	<b>1037</b>
5	<b>Sri Purandar Prasad Paul,</b> Addl.District & Sessions Judge, (Court No. 5), Agartala( <b>FTSC</b> )	275	322	<b>597</b>
6	<b>Smt. Sharmistha Mukherjee,</b> Special Judge (CBI) Court, Agartala.	0	21	<b>21</b>
7	<b>Sri Rajib Bhattacharjee,</b> Judge, Family Court, Agartala	580	441	<b>1021</b>
8	<b>Sri Uttam Hrishu Das,</b> Addl.Judge, Family Court, Agartala.	483	458	<b>941</b>
9	<b>Smt. Tanusree Debnath,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.1), Agartala	699	50	<b>749</b>
10	<b>Sri Sattyajit Das,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	860	45	<b>905</b>
11	<b>Sri Saikat Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	277	836	<b>1113</b>
12	<b>Sri Raja Gupta,</b> Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	83	1511	<b>1594</b>
13	<b>Sri Piyush Priyadershi,</b> Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	254	907	<b>1161</b>
14	<b>Smt. Debjani Majumder,</b> Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	146	800	<b>946</b>
15	<b>Sri Abhijit Adhikari,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	43	1053	<b>1096</b>
16	<b>Smt. Swastika Das,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	24	853	<b>877</b>
17	<b>Smt. Lisa Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	52	1092	<b>1144</b>
18	<b>Sri Bikash Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	1066	<b>1094</b>
19	<b>Md. Farhad Islam,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala( <b>FTC</b> )	50	903	<b>953</b>
20	<b>Smt. Baishali Choudhury,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala( <b>FTC</b> )	41	1075	<b>1116</b>
<b>Total</b>		<b>6130</b>	<b>12642</b>	<b>18772</b>
<b>Station-wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Agartala	5067	11743	<b>16810</b>
<b>Total</b>		<b>5067</b>	<b>11743</b>	<b>16810</b>
2	Family Court, Agartala	580	441	<b>1021</b>
3	Addl. Judge, Family Court, Agartala	483	458	<b>941</b>
<b>Total</b>		<b>1063</b>	<b>899</b>	<b>1962</b>
<b>Grand Total</b>		<b>6130</b>	<b>12642</b>	<b>18772</b>

<b>Gomati District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2024</b>				
<b>Court- wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Sankar Lal Dutta,</b> District and Sessions Judge, Udaipur	183	182	<b>365</b>
2	<b>Sri Sumit Debnath,</b> Addl. District and Sessions Judge, Udaipur	194	136	<b>330</b>
3	<b>Sri Subhra Nath,</b> Judge, Family Court, Udaipur	157	227	<b>384</b>
4	<b>Smti. Chhandita Debnath,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	346	78	<b>424</b>
5	<b>Smt. Debaleena Kilikdar,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	110	377	<b>487</b>
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur ( <b>Vacant</b> ) Charge remains with <b>Smti. Mohana Deb</b> , JM, First Class-cum-Civil(Jr.Div.), Udaipur	42	339	<b>381</b>
7	<b>Smt Mohana Deb,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	8	407	<b>415</b>
8	<b>Smt Dipannita Ganguly,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	457	<b>469</b>
9	<b>Sri Ayan Choudhury,</b> SDJM-cum-Civil Judge (Jr. Div), Amarpur	12	371	<b>383</b>
10	<b>Smt. Debanjana Bhattacharjee,</b> Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	4	387	<b>391</b>
<b>Total</b>		<b>1068</b>	<b>2961</b>	<b>4029</b>
<b>Station-wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	895	1976	<b>2871</b>
2	Amarpur	16	758	<b>774</b>
<b>Total</b>		<b>911</b>	<b>2734</b>	<b>3645</b>
3	Family Court, Udaipur	157	227	<b>384</b>
<b>Grand Total</b>		<b>1068</b>	<b>2961</b>	<b>4029</b>

<b>South Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2024</b>				
<b>Court- wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Govinda Das,</b> District & Sessions Judge, Belonia	258	219	<b>477</b>
2	<b>Addl.District &amp; Sessions Judge, Belonia (Vacant),</b> Charge remains with Sri Govinda Das, District Judge, Belonia	115	20	<b>135</b>
3	<b>Sri Ramdas Chattopadhyay</b> Judge, Family Court, Belonia	199	112	<b>311</b>
4	<b>Sri Sushanta Debbarma,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	115	25	<b>140</b>
5	<b>Sri Dulal Kanti Sukla Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	39	735	<b>774</b>
6	<b>Sri Aritra Das,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	132	354	<b>486</b>
7	<b>Smt. Chirasmitta Chakraborty,</b> JM., First Class-cum-Civil Judge (Jr. Div), Belonia	31	265	<b>296</b>
8	<b>Sri Tapan Debbarma,</b> Addl.District & Sessions Judge, Sabroom	34	57	<b>91</b>
9	<b>Sri NR Rakesh Das,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom	15	250	<b>265</b>
10	<b>Smt. Rupasree Deb,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	46	200	<b>246</b>
<b>Total</b>		<b>984</b>	<b>2237</b>	<b>3221</b>
<b>Station-wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Belonia	690	1618	<b>2308</b>
2	Sabroom	95	507	<b>602</b>
<b>Total</b>		<b>785</b>	<b>2125</b>	<b>2910</b>
3	Family Court, Belonia	199	112	<b>311</b>
<b>Grand Total</b>		<b>984</b>	<b>2237</b>	<b>3221</b>

<b>Unakoti District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2024</b>				
<b>Court- wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Smt. Sudipta Choudhury,</b> District and Sessions Judge, Kailashahar	142	180	<b>322</b>
2	<b>Sri Amrendra Kumar Singh,</b> Additional District and Sessions Judge, Kailashahar(FTSC)	6	66	<b>72</b>
3	<b>Sri Sankari Das,</b> Judge, Family Court, Kailashahar	155	370	<b>525</b>
4	<b>Smt. Ishika Dan,</b> Civil Judge(Sr. Div) & Assistant Sessions Judge, Kailashahar	279	15	<b>294</b>
5	<b>Smt. Deepa Bhattacharyya,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	124	516	<b>640</b>
6	<b>Smti. Ranjabati Roy,</b> Civil Judge (Jr. Div)-cum- JM First Class, Kailashahar	199	326	<b>525</b>
7	<b>Smt. Susmita Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	65	508	<b>573</b>
8	JM, First Class-cum-Civil Judge(Jr. Div.), (Court No.2),Kailashahar <b>(Vacant)</b> , Charge remains with <b>Smt. Ranjabati Roy</b> , CJ (Jr.Div)-cum- JM., First Class, Kailashahar	50	367	<b>417</b>
<b>Total</b>		<b>1020</b>	<b>2348</b>	<b>3368</b>
<b>Station-wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	865	1978	<b>2843</b>
<b>Total</b>		<b>865</b>	<b>1978</b>	<b>2843</b>
2	Family Court , Kailashahar	155	370	<b>525</b>
<b>Grand Total</b>		<b>1020</b>	<b>2348</b>	<b>3368</b>

<b>North Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2024</b>				
<b>Court- wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Angshuman Debbarma,</b> District and Sessions Judge, Dharmanagar	305	274	<b>579</b>
2	<b>Sri Mridul Chakraborty,</b> Additional District & Sessions Judge, Dharmanagar	176	325	<b>501</b>
3	Judge, Family Court, Dharmanagar ( <b>Vacant</b> ) Charge remains with <b>Sri Mridul Chakraborty</b>	213	126	<b>339</b>
4	<b>Sri Shaurav Saha,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	238	15	<b>253</b>
5	<b>Sri Saamyajyoti Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	125	334	<b>459</b>
6	<b>Smt. Aparajita Singha,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	208	413	<b>621</b>
7	<b>Sri Abhijit Deb</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	77	365	<b>442</b>
8	<b>Ali Haydar Khan</b> SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	283	<b>285</b>
9	<b>Sri Sumir Bag,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	305	<b>313</b>
<b>Total</b>		<b>1352</b>	<b>2440</b>	<b>3792</b>
<b>Station-wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Dharmanagar	1129	1726	<b>2855</b>
2	Kanchanpur	10	588	<b>598</b>
<b>Total</b>		<b>1139</b>	<b>2314</b>	<b>3453</b>
3	Family Court, Dharmanagar	213	126	<b>339</b>
<b>Grand Total</b>		<b>1352</b>	<b>2440</b>	<b>3792</b>

<b>Sepahijala District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2024</b>				
<b>Court- wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Prakash Kumar,</b> District & Sessions Judge, Sonamura	223	518	<b>741</b>
2	<b>Sri Yoginder Pal,</b> Judge, Family Court, Sonamura	74	118	<b>192</b>
3	<b>Sri Subhadeep Saha,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	226	461	<b>687</b>
4	<b>Sri Kaushik Bhattacharjee,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	63	417	<b>480</b>
5	<b>Smt. Madhumita Pal,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	26	289	<b>315</b>
6	<b>Sri Debashis Kar,</b> Additional District & Sessions Judge, Bishalgarh	182	299	<b>481</b>
7	<b>Sri Gaurav Kumar Shahi,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	42	1227	<b>1269</b>
8	<b>Smt. Papri Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	106	1100	<b>1206</b>
<b>Total</b>		<b>942</b>	<b>4429</b>	<b>5371</b>
<b>Station-wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	538	1685	<b>2223</b>
2	Bishalgarh	330	2626	<b>2956</b>
<b>Total</b>		<b>868</b>	<b>4311</b>	<b>5179</b>
3	Family Court , Sonamura	74	118	<b>192</b>
<b>Grand Total</b>		<b>942</b>	<b>4429</b>	<b>5371</b>

<b>Khowai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2024</b>				
<b>Court- wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Veda Pratim Debbarma,</b> District and Sessions Judge, Khowai,	94	185	<b>279</b>
2	<b>Sri Manabendra Debbarma,</b> Addl.District & Sessions Judge, Khowai	102	192	<b>294</b>
3	Judge, Family Court, Khowa ( <b>Vacant</b> ) charge remains with <b>Sri Veda Pratim Debbarma,</b> District & Sessions Judge, Khowai	77	81	<b>158</b>
4	<b>Sri Ramanuj Bhattacharjee,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	110	36	<b>146</b>
5	<b>Smt. Nandita Bhattacharyya,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	40	1037	<b>1077</b>
6	<b>Smt. Reena Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	49	1029	<b>1078</b>
7	<b>Smt. Purabi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	25	998	<b>1023</b>
<b>Total</b>		<b>497</b>	<b>3558</b>	<b>4055</b>
<b>Station-wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	420	3477	<b>3897</b>
<b>Total</b>		<b>420</b>	<b>3477</b>	<b>3897</b>
2	Judge, Family Court, Khowai	77	81	<b>158</b>
<b>Grand Total</b>		<b>497</b>	<b>3558</b>	<b>4055</b>

<b>Dhalai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2024</b>				
<b>Court- wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Gautam Sarkar,</b> District and Sessions Judge, Ambassa	68	166	<b>234</b>
2	<b>Sri Anshuman Chowdhury</b> Additional District and Sessions Judge, Ambassa	47	69	<b>116</b>
3	<b>Sri Arindam Paul,</b> Judge, Family Court, Ambassa,	14	28	<b>42</b>
4	<b>Sri Rahul Roy,</b> Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	35	3	<b>38</b>
5	<b>Sri Divya Prakash Mishra,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	42	252	<b>294</b>
6	<b>Smt. Archana Reang,</b> Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	251	<b>256</b>
7	<b>Sri Soumyo Bikash Das</b> Additional District & Sessions Judge, Kamalpur	73	141	<b>214</b>
8	<b>Smt. Madhumita Biswas,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	13	627	<b>640</b>
9	Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur ( <b>Vacant</b> ) Charge remains with <b>Smt. Madhumita Biswas,</b> SDJM-cum-CJ (Jr.Div), Kamalpur	79	416	<b>495</b>
10	<b>Sri Avinash Jamatia,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	15	464	<b>479</b>
11	<b>Sri Amlan Mukherjee,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	19	299	<b>318</b>
12	<b>Sri Thomas Lalditsaka Darlong,</b> SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	2	97	<b>99</b>
13	<b>Sri Sushobhan Das,</b> Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	87	<b>92</b>
<b>Total</b>		<b>417</b>	<b>2900</b>	<b>3317</b>
<b>Station-wise pendency of Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Ambassa	197	741	<b>938</b>
2	Kamalpur	165	1184	<b>1349</b>
3	Longtharai Valley	34	763	<b>797</b>
4	Gonda Twisa	7	184	<b>191</b>
<b>Total</b>		<b>403</b>	<b>2872</b>	<b>3275</b>
5	Family Court, Ambassa	14	28	<b>42</b>
<b>Grand Total</b>		<b>417</b>	<b>2900</b>	<b>3317</b>



<b>District-wise pendency of Civil and Criminal Cases as on 31.05.2024</b>				
<b>Sl. No.</b>	<b>Name of the District (s)</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura District, Agartala	6130	12642	<b>18772</b>
2	Gomati District, Udaipur	1068	2961	<b>4029</b>
3	South Tripura District, Belonia	984	2237	<b>3221</b>
4	Unakoti Judicial District, Kailashahar	1020	2348	<b>3368</b>
5	North Tripura District, Dharmanagar	1352	2440	<b>3792</b>
6	Sepahijala District, Sonamura	942	4429	<b>5371</b>
7	Khowai District, Khowai	497	3558	<b>4055</b>
8	Dhalai District, Ambassa	417	2900	<b>3317</b>
<b>Total</b>		<b>12410</b>	<b>33515</b>	<b>45925</b>